

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 30.06.2026

**No. 932A:** The Judicial Officers of the rank of Civil Judges (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate 2<sup>nd</sup> Class in the Judgeship to be stationed ordinarily at the place mentioned in column no. 3 of the table.

In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974)/ Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Officers named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 2<sup>nd</sup> Class for the District noted against their name in column no. 4 of the table.

Sl. No.	Name of the Officer with designation and present place of posting	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Aayushya Prakash J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
2.	Ms. Kumari Monika J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
3.	Sri Rahul Abhishek J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Chapra (c) Saran	Saran
4.	Sri Aman Kumar J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran
5.	Ms. Zeba Manzoor J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran
6.	Ms. Sushmita Kumari J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Motihari (c) East Champaran	East Champaran
7.	Sri Pratiyush Kumar J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur
8.	Ms. Suhani Suman J.M. 2 <sup>nd</sup> Class, Hajipur (Vaishali)	(a) Judicial Magistrate (b) Samastipur (c) Samastipur	Samastipur

By order of the High Court,

Sd/- S.G. Mishra

Registrar General

Memo. No. 58409-58489 / Dated, Patna the 30.06.2026

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Infrastructure Cell, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ the Principal District and Sessions Judge, Vaishali at Hajipur,/ Saran at Chapra,/ East Champaran at Motihari,/ Samastipur for information **(and communication to the officers concerned.**

**The officers appointed may be directed to make over charge of their offices in such a way so as to join their new assignment within 21 days from receipt of the Court's notification.)**

**(-) For P.D.Js. concerned only.**



**Registrar General**